

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD**

This is the 20TH day of **JULY, 2018**.

ORIGINAL APPLICATION NO. 330/674/2018

HON'BLE MR GOKUL CHANDRA PATI, MEMBER (A).
HON'BLE MR RAKESH SAGAR JAIN, MEMBER (J).

1. Smt. Malti Rajak aged about 50 years, W/o Late Jagannath Rajak, R/o House No. A-165, Nandanpura, Awas-Vikas Colony, JhansiApplicant.

VERSUS

1. Union of India through General Manager, Head Quarter-Central Railway, (C.S.T.M.) Mumbai, (Maharashtra).
2. Assistant Chief Cashier, Cash and Pay Department Central Railway, Mumbai C.S.T.
3. Chief Finance and Account Officer/Chief Cashier, Cash and Pay Department Central Railway, Mumbai C.S.T.Respondents

Advocates for the Applicant : Shri S.M. Ali

Advocate for the Respondents : Shri G.K. Tripathi

O R D E R

(Delivered by Hon'ble Mr. Gokul Chandra Pati, Member-A)

Heard Shri S.M. Ali, learned counsel for the applicant and Shri G.K Tripathi, learned counsel for the respondents.

2. The relief prayed in this OA is to direct the respondents to decide the pending appeal dated 05.01.2018 (Annexure No. A-7 to the OA) in a time bound manner.
3. Learned counsel for the respondents has no objection if such a direction is given.
4. In view of the submissions of counsel for the parties, we feel that no point will be served in keeping this OA pending. Accordingly, the OA is disposed of with the direction to the respondent no. 3/competent authority to dispose of the appeal preferred by the applicant within a period of three months from the date of receipt of certified copy of this order by passing a

reasoned and speaking order. The decision so taken be communicated to the applicant.

5. With the above direction, the OA is disposed of. It is made clear that we have not entered into the merits of the case. No order as to costs.

(RAKESH SAGAR JAIN)
MEMBER-J

(GOKUL CHANDRA PATI)
MEMBER-A

Arun..